

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10030 of 2015- DB

(Arising out of OIA-AHM-EXCUS-002-APP-142-143-2014-15 dated 17/09/2014 passed by Commissioner of Central Excise-AHMEDABAD-II)

Vishal H Mehta

.....Appellant

Partner Of M/s, Club Roopkala,
G-5, Saffron Bldg,
Panchwati, Ambawadi,
Ahmedabad, Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat- 380009

APPEARANCE:

None (On merit) appeared for the Appellant

Shri Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.12.2023

DATE OF DECISION: 22.12.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10029 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Raksha